
In exercise of powers conferred under Para 1.03 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade, in public interest, makes the following amendments in Hand Book of Procedures 2015-2020:

2. In Para 4.37 of HBP 2015-10 under the Heading "Sea Ports", 'Gopalpur Port' is added as a port of registration, and the amended para 4.37 under the heading "Sea Ports" to read as under:

Sea Ports:

Bedi (including Rozi-Jamnagar), Chennai, Dahej, Dharamtar, Dhamra, Dighi, Ennore (Tamil Nadu), Gopalpur, Haldia, Hazira(Surat), Jamnagar, Kakinada, Kandla, Kattupalli Sea Port (Tamil Nadu), Kochi, Kolkata, Krishnapatnam, Mangalore, Marmagao, Muldwarka, Mumbai, Mundhra, Nagapattinam, Nhava Sheva, Okha, Paradeep, Pipavav, Porbander, Sikka, Surat (Magdalla), Tuticorin, Vadinar, Vishakhapatnam.

Effect of Public Notice: Gopalpur Port is added by amending the Para 4.37 under Sub Para 'Sea Ports' making Gopalpur as a port of registration for various Schemes under the Foreign Trade Policy.

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